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Title: Introduction of the Right to Information (Amendment) Bill, 2011

(Amendment of Sections 6 To 8).

SHRI BHAUSAHEB RAJARAM WAKCHAURE (SHIRDI): Mr. Chairman, Sir, I beg to move for leave to withdraw the Bill further to amend the Right to Information Act, 2005.

सभापति महोदय : प्रश्न यह है:

"कि सूचना का अधिकार अधिनियम, 2005 का और संशोधन करने वाले विधेयक को वापस लिए जाने की अनुमति दी जाए।"

प्रस्ताव स्वीकृत हुआ ।

SHRI BHAUSAHEB RAJARAM WAKCHAURE : I withdraw the Bill.
